

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 8.1.96.

OA 483/94

Abdul Sattar

... Applicant.

Versus

Union of India and others

... Respondents.

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, MEMBER (A)

For the Applicant

... Mr. U.D. Sharma

For the Respondents

... Mr. K.N. Shrimal

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Abdul sattar, has filed this application u/s 19 of the Administrative Tribunals Act, 1985, praying therein that the impugned order dated 7.9.94, at Annexure A-4, in which the name of the applicant has not been considered for promotion to UDC, may be declared illegal and the same may be quashed as also for a direction to the respondents to assign correct seniority to him on the basis of the merit list according to the policy laid down by respondent No.2. It has also been prayed that the impugned order dated 5.6.87/ 8.7.87 may be modified by placing the applicant's name above that of respondent No.5.

2. We have heard the learned counsel for the parties and have carefully gone through the records of the case.

3. The learned counsel for the applicant, instead of pressing this application on merits, wants to make a representation to the concerned authority in regard to his grievances in relation to Annexure A-1 i.e. the seniority list of LDCs who are eligible for promotion to UDC, and Annexure A-4 i.e. the panel for promotion from LDC to UDC dated 7.9.94.

4. In the circumstances, we dispose of this OA with a direction to the respondents to decide the representation of the applicant on merits within a period of three months from the date of its receipt, if the same is made within a period of 15 days from the date of this order. While disposing of the applicant's representation they <sup>shall</sup> also keep in view the judgement of this Bench of the Tribunal dated 12.8.93, at Annexure A-5, in OA 529/90, Radhey Shyam v. Union of India and others. No order as to costs.

(O.P. SHARMA)  
MEMBER (A)

Gopak  
(GOPAL KRISHNA)  
VICE CHAIRMAN

VK